

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 12**  
**(IB)-933(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Ltd. ... Applicant/Petitioner  
Vs  
CLC Industries Ltd. ... Respondent

**Order under Section 7 of the Insolvency & Bankruptcy Code, 2016(CIRP).**

**Order delivered on 08.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Ajay Kr. Jain and Sourit Arora, Advocates  
Mr. Sumant Batra, Mr. Sagar Bansal, Ms. Nidhi Yadav,  
Mr. Sarthak Bhandari, Advs. in IA-5935/2023 and for  
SRA with Ms. Prachi Johri, Ms. Abhipsa Sahu, Advs.  
Mr. M. P. Sahay, Mr. Yaman Verma, Advs. in IA-741/21  
For Respondent : Ms. Purti Gupta, Ms. Henna George, Advs for R-1 to 4,  
6, 9 and 16 to 18.  
For the RP : Mr. Gaurav Mitra, Ms. Honey Satpal, Ms. Nandani  
Choudha, Advs.

**ORDER**

**IA-6021/2023**

Ld. Counsel Mr. Ajay Kumar Jain for the Applicant appeared through VC.

Ld. Counsel Mr. Gaurav Mitra for the Erstwhile RP also appeared through VC and stated that the reply to the application has already been filed.

At the request list the matter **on 06.08.2024** for a physical hearing.

Meantime, the parties are directed to file brief argument notes.

**IA-5935/2023**

Ld. Counsel Mr. Sumant Batra for the SRA appeared and submitted that he has filed a rejoinder to the reply filed by the RP but the same is yet to be uploaded on the DMS/E-portal.

LD. Counsel is directed to take steps and get it uploaded on the DMS/E portal.

Ld. Counsel Mr. Gaurav Mitra for the Monitoring Professional (MP) also appeared through VC.

At the request list the matter **on 06.08.2024.**

**IA-741/2021 and IA-1846/2021**

Ld. Counsel for the parties appeared.

At the request and by the consent of both sides, list the matter for a physical hearing **on 06.08.2024.**

Meantime, the parties are directed to file brief argument notes.

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**(RAMALINGAM SUDHAKAR)  
PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**